

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/340/ (IB)/2017

NAME OF THE PETITIONER(S)

: HEXAWARE TECHNOLOGIES LTD

NAME OF THE RESPONDENT(S)

: RR INFOPARK PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Anupana Kumas for Ms R. Parthasarathy 2. VINCIF S.

Counsel for
Pertoner Amount Junes

for Respondent L

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request of counsel for respondent for submitting arguments. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)